

variety of paddy would be Rs. 94 per quintal and the rate for calculating additionally shall be Rs. 84 per quintal. In case the paddy from State's stocks is utilised, the payment to the State Government will be made at the rate of Rs. 94 per quintal provided it conforms to the common variety of the Food Corporation of India. In case any variety other than the common variety is utilised out of the State Government stocks, approval of Government of India should be obtained with reference to the price. The State Government would also be entitled for procurement incidentals from the F.C.I. for the stocks actually utilised for the Fod for Work Programme. The actual quantum of the incidentals will be settled by the Department of Food in consultation with the F.C.I. and the State Government concerned after sanction for utilisation of paddy from the State stocks is issued by the Rural Reconstruction Ministry.

Yours faithfully, Sd./ B. K.
SHARMA, Jt. Secy. (RE)]

Decaying of Konark Sun Temple

2500. SHRI SHIVA CHANDRA JHA:
Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that the Konark Sun Temple at Bhubaneshwar is decaying; and

(b) if so, the details thereof and the steps so far taken by Government to preserve this temple?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI MATI SHEILA KAUL): (a)

and (b) The Sun temple at Konark being located in the coastal region is exposed to the actions of weathering agencies such as rain, sun, humidity, fluctuation in temperature, attrition by sand laden winds and saline conditions. As such decaying of the fabric of structures is a natural phenomenon.

Preservation of the temple is being

carried out by the Archaeological Survey of India in accordance with the internationally accepted norms of archaeological principles and as per the recommendations of the committee of experts set up by the Government.

Khudabaksha Oriental Public Library, Patna

2501. SHRI SHIVA CHANDRA JHA:
Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that Government have instituted an enquiry into the mismanagement of the Khudabaksha Oriental Public Library, Patna; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI MATI SHEILA KAUL): (a)
No, Sir.

(b) Does not arise.

Rehabilitation of foot-path dwellers in the cities of Calcutta, Bombay, Delhi and Madras

@2502. SHRI SHIVA CHANDRA JHA:
Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Government have any plan under their consideration for the rehabilitation of the foot-path dwellers in the cities of Bombay, Calcutta, Delhi and Madras;

(b) if so, what are the details thereof; and

(c) if not, what are the reasons therefor?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) and (b) The Slum Clearance I Improvement, which was started in the Central Sector in May, 1956 and is being operated as a State Sector Scheme with effect from 1-4-1969, permits construction of night-shelters in towns and cities

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